

Annexure -7

Name of the Corporate Debtor: Privilege Industries Limited

Date of Commencement of CIRP: 15<sup>th</sup> February 2023 (Order received on 20<sup>th</sup> February 2023)

List of Creditors as on 29<sup>th</sup> January 2024

List of Operational creditors (Government Dues)

| S. No   | Details of Claimant |  | Details of Claim received                     |                     | Details of Claim admitted |                 |                        |   | Amount of Contingent claim | Amount of any mutual Department Government dues, that may be set-off | Amount under verification | Amount rejected | Remarks   |        |                               |   |       |         |     |   |             |             |         |     |           |           |           |         |     |          |             |             |         |     |             |           |             |         |     |   |              |              |              |  |                    |                     |                     |
|---|---------------------|--|---|---------------------|---------------------------|-----------------|------------------------|---|----------------------------|--|---------------------------|-----------------|---|--------|-------------------------------|---|-------|---------|-----|---|-------------|-------------|---------|-----|-----------|-----------|-----------|---------|-----|----------|-------------|-------------|---------|-----|-------------|-----------|-------------|---------|-----|---|--------------|--------------|--------------|--|--------------------|---------------------|---------------------|
|   | Ref No.             | Name of Claimant   | Date of claim submission                      | Amount claimed      | Amount admitted           | Nature of Claim | Whether Related Party? | % of voting share in CoC, if applicable |                            |  |                           |                 |   |        |                               |   |       |         |     |   |             |             |         |     |           |           |           |         |     |          |             |             |         |     |             |           |             |         |     |   |              |              |              |  |                    |                     |                     |
| 1   | OCC(Stat) - 1       | Deputy Commissioner of State Tax (MUM-E-609), Govt. of Maharashtra | 03-Mar-23                                     | 2,81,33,674         | 2,81,33,674               | State Tax       | No                     | 0%                                      | -                          | -  | -                         | -               | Claims pertaining to 2015-16 CST, 2016-17 VAT, 2016-17 CST, 2017-18 VAT, 2017-18 CST<br>The split of dues claimed & admitted between the Corporate Debtor own operations and Crown Beers India Pvt Ltd (CBIPL) related to bottling operations conducted in the brewery unit of the Corporate Debtor by CBIPL is provided below:<br><br>Claims submitted |        |                               |   |       |         |     |   |             |             |         |     |           |           |           |         |     |          |             |             |         |     |             |           |             |         |     |   |              |              |              |  |                    |                     |                     |
|   |                     |  |   | 44,18,453           | 28,73,429                 | State Tax       | No                     | 0%                                      | -                          | -  | -                         | 15,45,024       |   |        |                               |   |       |         |     |   |             |             |         |     |           |           |           |         |     |          |             |             |         |     |             |           |             |         |     |   |              |              |              |  |                    |                     |                     |
|   |                     |  |   | 5,64,82,786         | 5,64,82,786               | State Tax       | No                     | 0%                                      | -                          | -  | -                         | -               |   |        |                               |   |       |         |     |   |             |             |         |     |           |           |           |         |     |          |             |             |         |     |             |           |             |         |     |   |              |              |              |  |                    |                     |                     |
|   |                     |  |   | 5,54,19,149         | 5,54,19,149               | State Tax       | No                     | 0%                                      | -                          | -  | -                         | -               |   |        |                               |   |       |         |     |   |             |             |         |     |           |           |           |         |     |          |             |             |         |     |             |           |             |         |     |   |              |              |              |  |                    |                     |                     |
|   |                     |  |   | 16,91,23,390        | 6,49,49,868               | State Tax       | No                     | 0%                                      | -                          | -  | -                         | 10,41,73,522    |   |        |                               |   |       |         |     |   |             |             |         |     |           |           |           |         |     |          |             |             |         |     |             |           |             |         |     |   |              |              |              |  |                    |                     |                     |
| <table border="1"> <thead> <tr> <th>Year</th> <th>Regime</th> <th>Liability of Corporate Debtor</th> <th>Liability due to bottling operations of CBIPL</th> <th>Total</th> </tr> </thead> <tbody> <tr> <td>2015-16</td> <td>CST</td> <td>-</td> <td>2,81,33,674</td> <td>2,81,33,674</td> </tr> <tr> <td>2016-17</td> <td>VAT</td> <td>26,95,534</td> <td>17,22,919</td> <td>44,18,453</td> </tr> <tr> <td>2016-17</td> <td>CST</td> <td>5,59,603</td> <td>5,59,23,183</td> <td>5,64,82,786</td> </tr> <tr> <td>2017-18</td> <td>VAT</td> <td>5,20,44,790</td> <td>33,74,359</td> <td>5,54,19,149</td> </tr> <tr> <td>2017-18</td> <td>CST</td> <td>-</td> <td>16,91,23,390</td> <td>16,91,23,390</td> </tr> <tr> <td><b>Total</b></td> <td></td> <td><b>5,52,99,927</b></td> <td><b>25,82,77,526</b></td> <td><b>31,35,77,452</b></td> </tr> </tbody> </table> |                     |  |   |                     |                           |                 |                        |   |                            |  |                           |                 | Year  | Regime | Liability of Corporate Debtor | Liability due to bottling operations of CBIPL | Total | 2015-16 | CST | - | 2,81,33,674 | 2,81,33,674 | 2016-17 | VAT | 26,95,534 | 17,22,919 | 44,18,453 | 2016-17 | CST | 5,59,603 | 5,59,23,183 | 5,64,82,786 | 2017-18 | VAT | 5,20,44,790 | 33,74,359 | 5,54,19,149 | 2017-18 | CST | - | 16,91,23,390 | 16,91,23,390 | <b>Total</b> |  | <b>5,52,99,927</b> | <b>25,82,77,526</b> | <b>31,35,77,452</b> |
| Year  | Regime              | Liability of Corporate Debtor                                      | Liability due to bottling operations of CBIPL | Total               |                           |                 |                        |   |                            |  |                           |                 |   |        |                               |   |       |         |     |   |             |             |         |     |           |           |           |         |     |          |             |             |         |     |             |           |             |         |     |   |              |              |              |  |                    |                     |                     |
| 2015-16   | CST                 | -  | 2,81,33,674                                   | 2,81,33,674         |                           |                 |                        |   |                            |  |                           |                 |   |        |                               |   |       |         |     |   |             |             |         |     |           |           |           |         |     |          |             |             |         |     |             |           |             |         |     |   |              |              |              |  |                    |                     |                     |
| 2016-17   | VAT                 | 26,95,534  | 17,22,919                                     | 44,18,453           |                           |                 |                        |   |                            |  |                           |                 |   |        |                               |   |       |         |     |   |             |             |         |     |           |           |           |         |     |          |             |             |         |     |             |           |             |         |     |   |              |              |              |  |                    |                     |                     |
| 2016-17   | CST                 | 5,59,603   | 5,59,23,183                                   | 5,64,82,786         |                           |                 |                        |   |                            |  |                           |                 |   |        |                               |   |       |         |     |   |             |             |         |     |           |           |           |         |     |          |             |             |         |     |             |           |             |         |     |   |              |              |              |  |                    |                     |                     |
| 2017-18   | VAT                 | 5,20,44,790  | 33,74,359                                     | 5,54,19,149         |                           |                 |                        |   |                            |  |                           |                 |   |        |                               |   |       |         |     |   |             |             |         |     |           |           |           |         |     |          |             |             |         |     |             |           |             |         |     |   |              |              |              |  |                    |                     |                     |
| 2017-18   | CST                 | -  | 16,91,23,390                                  | 16,91,23,390        |                           |                 |                        |   |                            |  |                           |                 |   |        |                               |   |       |         |     |   |             |             |         |     |           |           |           |         |     |          |             |             |         |     |             |           |             |         |     |   |              |              |              |  |                    |                     |                     |
| <b>Total</b>  |                     | <b>5,52,99,927</b>   | <b>25,82,77,526</b>                           | <b>31,35,77,452</b> |                           |                 |                        |   |                            |  |                           |                 |   |        |                               |   |       |         |     |   |             |             |         |     |           |           |           |         |     |          |             |             |         |     |             |           |             |         |     |   |              |              |              |  |                    |                     |                     |
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| Year  | Regime              | Liability of Corporate Debtor                                      | Liability due to bottling operations of CBIPL | Total               |                           |                 |                        |   |                            |  |                           |                 |   |        |                               |   |       |         |     |   |             |             |         |     |           |           |           |         |     |          |             |             |         |     |             |           |             |         |     |   |              |              |              |  |                    |                     |                     |
| 2015-16   | CST                 | -  | 2,81,33,674                                   | 2,81,33,674         |                           |                 |                        |   |                            |  |                           |                 |   |        |                               |   |       |         |     |   |             |             |         |     |           |           |           |         |     |          |             |             |         |     |             |           |             |         |     |   |              |              |              |  |                    |                     |                     |



| 2                                 | OCC(Stat) - 2  | Deputy Commissioner of State Tax (MUM-E-609), Govt. of Maharashtra | 01-Jun-23    | 1,35,52,208               | -                                     | State Tax             | No | 0% | -            | - | - | 1,35,52,208  | <p>Claims pertaining to 2018-19 VAT &amp; 2018-19 CST</p> <p>As per the Regulations 12 (2) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 ("CIRP Regulations"), a creditor may file its claim on or before the 90th day from the insolvency commencement date, which in the present case is May 21, 2023. However, this claim has been submitted on 1st June 2023, which is beyond the 90th day from Insolvency Commencement date and hence the same has not been considered.</p> <p>The split of dues claimed between the Corporate Debtor and CBIPL on behalf of the bottling operations conducted in the brewery unit of the Corporate Debtor is provided below:</p> <p>Claims submitted</p> <table border="1"> <thead> <tr> <th>Year</th> <th>Regime</th> <th>Share of Corporate Debtor</th> <th>Share of bottling operations of CBIPL</th> <th>Total</th> </tr> </thead> <tbody> <tr> <td>2018-19</td> <td>VAT</td> <td>57,220</td> <td>1,34,94,988</td> <td>1,35,52,208</td> </tr> <tr> <td>2018-19</td> <td>CST</td> <td>3,61,71,899</td> <td>74,37,60,258</td> <td>77,99,32,157</td> </tr> <tr> <td>Total</td> <td></td> <td>3,62,29,119</td> <td>75,72,55,246</td> <td>79,34,84,365</td> </tr> </tbody> </table> | Year | Regime | Share of Corporate Debtor | Share of bottling operations of CBIPL | Total | 2018-19 | VAT | 57,220 | 1,34,94,988 | 1,35,52,208 | 2018-19 | CST | 3,61,71,899 | 74,37,60,258 | 77,99,32,157 | Total |  | 3,62,29,119 | 75,72,55,246 | 79,34,84,365 |
|-----------------------------------|----------------|--|--------------|---------------------------|---------------------------------------|-----------------------|----|----|--------------|---|---|--------------|--|------|--------|---------------------------|---------------------------------------|-------|---------|-----|--------|-------------|-------------|---------|-----|-------------|--------------|--------------|-------|--|-------------|--------------|--------------|
|                                   |                | Year   | Regime       | Share of Corporate Debtor | Share of bottling operations of CBIPL | Total                 |    |    |              |   |   |              |  |      |        |                           |                                       |       |         |     |        |             |             |         |     |             |              |              |       |  |             |              |              |
| 2018-19                           | VAT            | 57,220   | 1,34,94,988  | 1,35,52,208               |                                       |                       |    |    |              |   |   |              |  |      |        |                           |                                       |       |         |     |        |             |             |         |     |             |              |              |       |  |             |              |              |
| 2018-19                           | CST            | 3,61,71,899  | 74,37,60,258 | 77,99,32,157              |                                       |                       |    |    |              |   |   |              |  |      |        |                           |                                       |       |         |     |        |             |             |         |     |             |              |              |       |  |             |              |              |
| Total                             |                | 3,62,29,119  | 75,72,55,246 | 79,34,84,365              |                                       |                       |    |    |              |   |   |              |  |      |        |                           |                                       |       |         |     |        |             |             |         |     |             |              |              |       |  |             |              |              |
| Year wise 2018-19 VAT 2018-19 CST | 77,99,32,157   | -  | State Tax    | No                        | 0%                                    | -                     | -  | -  | 77,99,32,157 |   |   |              |  |      |        |                           |                                       |       |         |     |        |             |             |         |     |             |              |              |       |  |             |              |              |
| 2                                 | OCC (Stat) - 3 | E.S.I. Corporation Sub Regional Office Pune-411037                 | 24-Mar-23    | 45,988                    | 45,988                                | ESI                   | No | 0% | -            | - | - | -            | Admitted   |      |        |                           |                                       |       |         |     |        |             |             |         |     |             |              |              |       |  |             |              |              |
| 3                                 | OCC (Stat) - 4 | Municipal Corporation of Greater Mumbai                            | 23-Jun-23    | 5,68,56,354               | -                                     | Unpaid Property taxes | No | 0% | -            | - | - | 5,68,56,354  | As per the Regulations 12 (2) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 ("CIRP Regulations"), a creditor may file its claim on or before the 90th day from the insolvency commencement date, which in the present case is May 21, 2023. However, this claim has been submitted on 23rd June 2023, which is beyond the 90th day from Insolvency Commencement date and hence the same has not been considered.   |      |        |                           |                                       |       |         |     |        |             |             |         |     |             |              |              |       |  |             |              |              |
|                                   |                | Total  |              | 1,16,39,64,160            | 20,79,04,894                          |                       |    | -  | -            | - | - | 95,60,59,266 |  |      |        |                           |                                       |       |         |     |        |             |             |         |     |             |              |              |       |  |             |              |              |